

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
STARRED QUESTION NO. 285
TO BE ANSWERED ON 13.03.2020

Pollution by Industries

*285. SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:
DR. SUJAY RADHAKRISHNA VIKHE PATIL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has conducted any surprise/on the spot inspection of polluting industries in various States;
- (b) if so, the details thereof during the last three years and findings thereof along with the action taken/ directions given in this regard;
- (c) whether the directions given have been complied with by the said industries;
- (d) if so, the details thereof; and
- (e) the details of the industries which have not complied with the directions so far and the action taken against such industries?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI PRAKASH JAVADEKAR)

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in parts (a) to (e) of Lok Sabha Starred Question No. 285 due for reply on 13.03.2020 regarding 'Pollution by Industries' by SHRI DHAIRYASHEEL SAMBAJIRAO MANE and DR. SUJAY RADHAKRISHNA VIKHE PATIL, Hon'ble Members of Parliament

(a) to (e) The Central Pollution Control Board (CPCB) has carried out inspection for verification of compliance to the stipulated norms of 700 industries falling under the 17-category of highly polluting industries during the period 01.04.2016 to 04.03.2020.

CPCB has reported that out of the 700 industries inspected, 342 industries were found non-complying. Under provisions of Section 5 of Environment (Protection) Act, 1986, show-cause notices/ technical directions to 159 units and closure directions to 181 units were issued for non-compliance.

One direction each to Assam and Maharashtra State Pollution Control Boards (SPCBs) was issued under Section 18(1)(b) of the Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981.

Out of the 342 units found non-complying during inspection, 293 units are complying as on date. Directions/ notices issued for the remaining 49 non-complying units are still in force. State-wise and sector-wise status is given at Annexure-I and Annexure-II respectively.

ANNEXURE-I

Annexure-I referred in reply to the Lok Sabha Starred Question No. 285 due for answer on 13. 03.2020 regarding 'Pollution by Industries'

**Status of 17 categories of industries (State wise) inspected under SMS Alerts Scheme
(01.04.2016 - 04.03.2020)**

Sl. No.	State/UT	Total no. of industries inspected	No. of industries found non-complying	No. of industries issued closure directions u/s 5 of EPA, 1986	No. of industries issued show-cause notice/ technical direction u/s 5 of EPA, 1986	No. of units complying as on date	No. of units still not complying
1.	Andhra Pradesh	41	17	6	11	17	0
2.	Assam*	38	19	10	8	15	4
3.	Bihar	7	2	0	2	2	0
4.	Chhattisgarh	31	10	5	5	9	1
5.	Delhi	2	0	0	0	0	0
6.	Goa	3	0	0	0	0	0
7.	Gujarat	73	41	21	20	40	1
8.	Haryana	30	12	9	3	11	1
9.	Himachal Pradesh	8	5	3	2	4	1
10.	Jammu & Kashmir	10	6	4	2	4	2
11.	Jharkhand	35	19	9	10	15	4
12.	Karnataka	30	17	10	7	13	4
13.	kerala	8	7	5	2	6	1
14.	Madhya Pradesh	36	18	6	12	16	2
15.	Maharashtra*	59	32	22	9	26	6
16.	Meghalaya	15	7	5	2	5	2
17.	Odisha	40	25	9	16	24	1
18.	Puducherry	2	0	0	0	0	0
19.	Punjab	23	6	4	2	5	1
20.	Rajasthan	39	8	3	5	8	0
21.	Sikkim	3	1	1	0	0	1
22.	Tamil Nadu	43	23	12	11	18	5
23.	Telangana	25	15	8	7	11	4
24.	Tripura	3	0	0	0	0	0
25.	Uttar Pradesh	49	25	12	13	21	4
26.	Uttarakhand	6	4	2	2	3	1
27.	West Bengal	41	23	15	8	20	3
	Total	700	342	181	159	293	49

* One direction u/s 18 (1)(b) of Water Act, 1974 and Air Act, 1981 issued to SPCBs concerned.

ANNEXURE-II

Annexure-II referred in reply to the Lok Sabha Starred Question No. 285 due for answer on 13. 03.2020 regarding 'Pollution by Industries'

**Status of 17 categories of industries (Sector wise) inspected under SMS Alerts Scheme
(01.04.2016-04.03.2020)**

Sl. No.	Sector	Total no. of industries inspected	No. of industries found non-complying	No. of industries issued closure directions u/s 5 of EPA, 1986	No. of industries issued show-cause notice/ technical direction u/s 5 of EPA, 1986	No. of units complying as on date	No. of units still not complying
1.	Refineries	22	12	4	8	11	1
2.	Fertilizer	43	19	16	3	18	1
3.	Dyes	34	19	16	3	17	2
4.	Pharmaceutical	68	31	19	12	27	4
5.	Pesticide	34	13	6	7	13	0
6.	Caustic	21	10	4	6	10	0
7.	Petrochemical	23	20	12	8	20	0
8.	Power	89	37	9	28	32	5
9.	Aluminium	11	8	2	6	8	0
10.	Copper	3	2	1	1	2	0
11.	Zinc	2	1	0	1	1	0
12.	Steel	79	42	25	17	35	7
13.	Cement	134	62	24	38	54	8
14.	Sugar*	23	10	7	2	2	8
15.	Pulp & Paper	48	25	15	10	23	2
16.	Distillery*	42	14	10	3	9	5
17.	Tannery	24	17	11	6	11	6
	Total	700	342	181	159	293	49

* One direction u/s 18 (1)(b) of Water Act, 1974 and Air Act, 1981 issued to SPCBs concerned.